



\$~O-56

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ TEST.CAS. 20/2021

MR. SURINDER SINGHPetitioner

Through: None.

versus

THE STATE (GOVT. OF NCT OF DELHI) THROUGH SDM

DISTT. SOUTH & ORS.Respondents

Through: Mr. R. Krishnaamorthi and Mr. Jai Vardhan, Advs for applicant in I.A. 18077/2025

Mr. Romy Chacko, Sr. Adv with Ms. Neetu Mishra, Ms. Ashwin Romy, Mr. Akshat Singh and Mr. Satpal, Advs for R- 2 and 6.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

%

30.07.2025

I.A. 18077/2025 (BY DEFENDNAT 2 & 6 – TO PLACE ON RECORD ADDITIONAL DOCUMENTS AND AFFIDAVIT.)

Let this application be listed on 20.08.2025, i.e. the date already fixed. In the meantime, let a copy thereof be supplied to learned counsel who appears for the plaintiff.

PURUSHAINDR KUMAR KAURAV, J

JULY 30, 2025

aks/mj